

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. : 11 /S.O./2020/

Dated : 08.07.2020

In supersession of Order No. 15/S.O./2019 dt. 06.11.2019, issued earlier in this regard, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Mr. Justice Prakash Gupta**, Judge, Rajasthan High Court, Jaipur Bench, Jaipur as Incharge of Mediation at Rajasthan High Court, Jaipur Bench, Jaipur.

BY ORDER


REGISTRAR (ADMN.)

No.Gen/XV/31/2008/ 3971

Dated : 08.07.2020

Copy forwarded to the following for information :-

1. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to Hon'ble Mr. Justice Prakash Gupta, Judge, Rajasthan High Court, Jaipur Bench, Jaipur.


REGISTRAR (ADMN.)

No. Gen/XV/31/2008/ 3972

Dated : 08.07.2020

Copy also forwarded to the following for information and necessary action :-

01. P.S. to all the Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
02. The Registrar General, Rajasthan High Court, Jodhpur.
03. All Registrars / O.S.D., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur and Registrar (H.Q. At New Delhi), Bikaner House, Shahjhan Road, New Delhi-11.
04. The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Building, Jaipur.
05. The Director, Rajasthan State Judicial Academy, Jodhpur.
06. All Joint Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
07. A.O.J., General Section, Rajasthan High Court, Jodhpur.
08. The Joint Secretary, Rajasthan State Legal Services Authority, Jodhpur/Jaipur.
09. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.


REGISTRAR (ADMN.)